

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No.79 of 2014

Dated : 17th November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

M/s Raj West Power Ltd.

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent (s) : Mr. P.N. Bhandari for R-2, 3 & 4.
Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhayay &
Ms. Himanshi Pandey for R.No.1
Dr. Harsh Surana for R.No.6

ORDER

Mr. M. G. Ramachandran, learned counsel for the appellant, has argued at length and he has finished his arguments. Mr. P. N. Bhandari, learned counsel appearing for Respondent Nos. 2 to 4 has also concluded his arguments. We have gone through the written submissions filed on behalf of the appellant as well as respondent nos.2-4 with the help of their respective counsel.

Post this appeal for remaining arguments of the other respondents, being respondent nos. 1 & 6 and for rejoinder submissions of the appellant on **15th December, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**